

(c) The major countries importing black tea from India are USSR, U.K., A. R. E., Poland, Iran, Iraq, USA., Saudi Arabia, Australia and FRG.

Greentea is exported mainly to Afghanistan, USSR, UAE, USA, ARE, Sudan; Nepal; Japan; Morocco and FRG.

Proposed Shifting of Controlierate of Inspection (Small Arms) from West Bengal

3329. SHRI HANNAN MOLLAH: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government are planning to shift the Controlierate of Inspection (Small Arms) from West Bengal;

(b) whether it is a fact that due to lack of working force machinery and raw materials, the production has been reduced seriously in the Controlierate of Inspection (Metal);

(c) if so, the reasons thereof; and

(d) whether Government propose to plan properly to develop these two units?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO): (a) No, Sir.

(b) No, Sir. Controlierate of Inspection (Metals) is not a production units.

(c) Does not arise.

(d) Both the Controlierates of Inspection are fully developed to fulfil their assigned roles.

Revenue Locked up in Court Cases under Customs and Excise Laws

3330. SHRI GULAM RASOOL KOCHAK: Will the Minister of FINANCE be pleased to state:

(a) whether the Ministry is planning fresh legislation to invalidate the premises of numerous court cases challenging Government's decisions under the Central Excise and Customs laws;

(b) if so, whether such legislation will have retrospective effect and may be able to recover a substantial part of the 1700 crore blocked on account of Court cases;

(c) if so, by what time a final decision in this regard is likely to be taken and legislation enacted?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHAI RAMA RAO): (a) No, Sir.

(b) and (c). Do not arise.

Boosting of Exports of Marine Products

3331. SHRI K. T. KOSAL RAM: Will the Minister of COMMERCE be pleased to state:

(a) the remedial measures that have been sought by the Marine Product Export Development Association for boosting exports of marine products and for improving the performance of ports in this matter; and

(b) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA): (a) and (b). It appears that the reference in Part (a) of the question is to the Marine Products Export Development Authority. The measures taken by the Marine Products Export Development Authority for boosting exports of marine products include participation in specialised trade fairs overseas, deputation of sales-cum-study teams, organisation of Indian seafood fairs in India, organisation of seafood workshops in major countries of the EEC, diversification of markets and products, chartering of fishing vessels, propagation of prawn culture, publicity of Indian seafoods through press and advertisements, and tightening of quality control measures. The Authority also provides assistance to Governments of Maritime States for construction of fish landing platforms/jetties etc.